Corporation are endeavouring to export larger quantities of low grades of ores.

- (c) No, Sir: the Corporation proposes to diversify markets and stimulate exports to all potential consumers.
 - (d) No, Sir.

Local Development Works in States

- *416. Shri Dora: Will the Minister of Planning be pleased to state:
- (a) whether it is a fact that due to late intimation of providing grants to Andhra State last year works under Local Development Works could not be executed; and
- (b) whether early intimation of providing grants to various States has been given in respect of Local Development works this year?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Yes, Sir. Advance intimation about the order of allocation on population basis has been given to the States for the current year. The question of providing further grants to States according to performance is under consideration.

Forward Trading in Jute and Jute-goods

- *417. Shri L. N. Mishra: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the question of establishing a Future Market for jute and jute goods has been given some concrete shape in recent months;
 - (b) if so, its broad out-lines; and
- (c) how it is to be regularised and controlled?

The Minister of Commerce (Shri Kanungo): (a) Yes.

(b) The futures market will be organised by the East India Jute & Hessian Exchange, Calcutta, after its reconstitution has been approved by Forward Markets Commission. It will conduct trading in all varieties of raw jute and jute goods through the medium of futures contracts and transferable specific delivery contracts.

(c) The market will be regulated under the provisions of Forward Contracts (Regulation) Act, 1952, and shall be controlled through the Forward Markets Commission.

Wage Board for Industries

*418. Shr! D. C. Sharma: Will the Minister of Labour and Employment be pleased to state the progress made upto the end of April, 1957 in the matter of collection of data for various industries with a view ultimately to set up Wage Board?

The Deputy Minister of Labour (Shri Abid Ali): A Wage Board for the Cotton Textile Industry has already been set up. We are considering the setting up of similar Wage Boards for certain other industries also. Some data has already been collected and it has been found that for some industries the Boards can start working on the data already available and arrangements can be made for the collection of further data that may be needed.

Research Programme Committee

- *419. Shri Bahadur Singh: Will the Minister of Planning be pleased to state:
- (a) whether the Research Programme Committee of the Planning Commission has finalised the main lines of research to be sponsored in the fields of politics and public administration; and
- (b) the broad categories of subjects that have been chosen by the Committee for such research work?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The R.P.C. has chosen three broad categories of subjects in Politics & public administration. They are:—